

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.2153  
TO BE ANSWERED ON 14.03.2023**

**INCREASING RESERVATION FOR SCs AND STs**

**2153. SHRI PRAJWAL REVANNA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to increase the reservation of SCs and STs from 15 to 17 percent and 3 to 7 per cent especially in the State of Karnataka and if so, the time by which it is likely to be done;
- (b) whether the Government proposes to remove the ceiling of 50 per cent quota in reservation for SCs, STs and OBCs, if not, the manner in which the Government proposes to increase the reservation to SCs, STs and OBCs in the State; and
- (c) whether the Union Government has received any representation from the Government of Karnataka to increase the reservation to SCs and STs in the State of Karnataka and if so, the details thereof along with reaction of the Union Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

- (a): No Sir. There is no such proposal pending with this Department.
- (b): No Sir. As per Government of Karnataka the reservation is enhanced by the State Act-The Karnataka Scheduled Castes and Scheduled Tribes (Reservation of seats in Educational Institutions and of Appointments or posts in the services under the State) Ordinance, 2022. The reservation percentage of SC, ST, BC & Minority is 17+7+32=56% respectively.
- (c): No Sir. No such representation has been received.

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